

IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND
DR. ARJUN LAL SAINI, ACCOUNTANT MEMBER

ITA No. 386/Srt/2022 (Assessment Year: 2021-22)

(Virtual hearing)

Abhinav Subhagbhai Malavi, Suvas 6, Arogya Nagar Society, Opp. Shree Nandan Hospital, Athwalines, Surat-395001. PAN No. ABLPM 1869 K	Vs.	Assistant Director of Income Tax, CPC, Bengaluru.
Appellant/ assessee		Respondent/ revenue

Appellant represented by	Ms. Pinaz Bhagat, CA
Respondent represented by	Shri Vinod Kumar, Sr. DR
Date of hearing	06/02/2023
Date of pronouncement	06 /02/2023

Order under Section 254(1) of Income Tax Act

PER: PAWAN SINGH, JUDICIAL MEMBER:

1. This appeal by the assessee is directed against the order of National Faceless Appeal Centre, Delhi (NFAC)/learned Commissioner of Income Tax (Appeals) (in short, the Id. CIT(A) dated 15/11/2022 for the Assessment year (AY) 2021-22
2. At the time of hearing, the learned Authorised Representative (Id. AR) of the assessee submits that the assessee has received order passed under Section 154 dated 03/02/2023 wherein the grievance of assessee has been accepted thereby deleting the entire addition/adjustment made by CPC/Assessing Officer, therefore, the assessee left no grievance and the appeal filed by him has become infructuous. The Id.

AR of the assessee submits that she may be allowed to withdraw the present appeal. The Id. AR for the assessee also furnished copy of order passed under Section 154 dated 03/02/2023 by the CPC.

3. On the other hand, the learned Senior Departmental Representative (Id. Sr. DR) for the Revenue has not objection if appeal of the assessee is dismissed as withdrawn. Therefore, considering the submissions of both the parties, we permit the assessee to withdraw his appeal.
4. In the result, this appeal of assessee is dismissed as withdrawn.

Order pronounced in the open court on 06th February, 2023.

Sd/-
(Dr. ARJUN LAL SAINI)
ACCOUNTANT MEMBER

Sd/-
(PAWAN SINGH)
JUDICIAL MEMBER

Surat, Dated: 06/02/2023

**Ranjan*

Copy to:

1. Assessee
2. Revenue
3. CIT(A)
4. CIT
5. DR
6. Guard File

By order

Sr. Private Secretary, ITAT, Surat